SPORTS AND GAMES FEDERA-TIONS AND ASSOCIATIONS (TAK-ING OVER OF MANAGEMENT) BILL*

SHRI ARJUN SETHI (Bhadrak):
I beg to move for leave to introduce a Bill to declare the sports and games federations and associations as institutions of national importance and to provide for the establishment of a Board for the taking over of their management in the interest of promoting the sports and games and for matters connected therewith and incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to declare the sports and games federations and associations as institutions of national importance and to provide for the establishment of a Board for the taking over of their management in the interest of promoting the sports and games and for matters connected therewith and incidential thereto."

The motion was adopted.

SHRI ARJUN SETHI: I introduce the Bill.

PENSIONS (REGULATION) BILL.

'SHRI DINEN BHATTACHARYYA (Scrampore): I beg to move for leave to introduce a Bill to regulate pensions to pensioners of Central Government. MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to intraduce a Bill to regulate pensions to pensioners of Central Government."

The motion was adopted.

SHRI DINEN BHATTACHARYYA: Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

Amendment of article 324

भी ग्रटल बिहारी वाजपेशी: (ग्वालियर): उपाध्यक्ष महोदय, मैं प्रस्ताव करना हू कि भारत के सविधान का भीर सभोधन करने वाले विधेयक को पुर स्थापित करने की धनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to smend the Constitution of India."

The motion was adopted.

श्री **भटल विहारी वाजवेगी:** उत्ताच्यक्त महोदय, मैं विश्वयक को पुर स्थापित करता है।

MR. DEPUTY-SPEAKER; Shri Yamuna Prasad Mandal—absent.

^{*}Published in Gazette of India Extraordinary, Part II, Section 2, dated 28-11-74.